

**HIGH COURT OF TRIPURA
AGARTALA**

C I R C U L A R

Dated, Agartala, the 09th November, 2021

In supersession of the previous circular, His Lordship Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges of the High Court as Portfolio Judges for the Districts shown against Their Lordships' names:

Name of the Hon'ble Portfolio Judge(s)	Name of the District(s)
Hon'ble Mr. Justice S. Talapatra	West Tripura District & Gomati District
Hon'ble Mr. Justice T. Amarnath Goud	Sepahijala District & South Tripura District
Hon'ble Mr. Justice Arindam Lodh	Khowai District & Dhalai District
Hon'ble Mr. Justice S. G. Chattopadhyay	Unakoti District & North Tripura District

This will come into force with immediate effect.

By Order,
Sd/-
(D. M. Jamatia)
Registrar General

No.F.44(11)-HC/2013-2021/23697-771

09th November, 2021

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, High Court of Tripura, Agartala;
3. The Secretary to His Lordship Hon'ble Mr. Justice T. Amarnath Goud, High Court of Tripura, Agartala;

4. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, High Court of Tripura, Agartala;
5. The Secretary to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, High Court of Tripura, Agartala;
6. The LR & Secretary, Law Department, Government of Tripura, Agartala;
7. The District & Sessions Judge, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia;
8. The Judge, Family Court, Udaipur, Gomati District/ Khowai, Khowai District/ Agartala, West Tripura District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Belonia, South Tripura District;
9. The Director, Tripura Judicial Academy, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Registrar (Judicial), High Court of Tripura, Agartala;
12. The Member-Secretary, Tripura State Legal Services Authority, Agartala;
13. The Secretary, High Court Legal Services Committee, Agartala;
14. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Gomati District, Udaipur/ Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Sepahijala District, Sonamura/ North Judicial District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
17. All Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Assistant Registrar(s), High Court of Tripura, Agartala;
20. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court;
21. All the Superintendents, High Court of Tripura , Agartala;
22. The Sr. Grade-Translator-cum-I/C. Paper Book Section, High Court of Tripura , Agartala;
23. The Court Master (s), High Court of Tripura , Agartala;
24. The Bench Clerk(s), High Court of Tripura , Agartala;
25. Order File.


Registrar General